

Harpreet Singh Vs State of Haryana

Court: High Court Of Punjab And Haryana At Chandigarh

Date of Decision: Oct. 12, 2012

Hon'ble Judges: K.C. Puri, J

Bench: Single Bench

Advocate: Saurabh Bajaj, for the Appellant; Amandeep Singh, AAG, Haryana, for the Respondent

Final Decision: Dismissed

Judgement

K.C. Puri, J.

Learned counsel for the petitioner has submitted that the petitioner has been acquitted and as such, the present petition has

become infructuous. Dismissed as having been rendered infructuous.